## January and Feb ruary, 1980 are indicated below:-Stations during

Name of police station						Head of crime			No. of cases reported
Ashok Vihar	•					•	•	Robbery	3
								Chain snatching	
Tri Nager .								Robbery	1
							,	Chain snatching	
Tilak Nagar			•	•				Robbery	r
								Chain snatchin.	-

(c) Two persons have been arrested in connection with the robbery case reported at Police Station Nagar.

Written Answers

- (d) Some of he specific measures taken to check crime are as follows:-
- (i) Intensive foot and mobile patrolling including armed, with walkietalkie sets and wireless fitted motor cycle patrols has been introduced. 10 companies of additional force from DAP|CRPF have been provided to the Districts for night patrolling and an additional CRPF Bn. has also provided for the purpose. The patrolling is being supervised personally by senior police officers.
- (ii) About 2000 Home Guards have been inducted with the police for night and early morning hours patrolling. Special attention is being paid to parks and vulnerable residential localities.
- (iii) Surprise checking of vehicles to detect those involved in commission of crime.
- (iv) Organisation of Thekri Pehra and patrolling by local residents and private chowkidars in coordination with police patrols and pickets.
- (v) Setting up of temporary Police Posts pending regular sanction in some vulnerable localities.
- (vi) Stepping up of externment proceedings; more than 450 criminals and bad characters have been externed out of Delhi from 1-7-78 to 3-3-80.

- drives bу (vii) Continuous the special staff of the Districts to tect the dacoits, auto-lifters, robbers snatchers, pickpockets, eve-teasers and other bad characters by developing intelligence.
- (viii) Meeting with residents of the localities by the Deputy Commissioners Asstt. Commissioners of Police to explain the measures taken obtain their suggestions.
- (ix) Meeting with the representatives of the women's colleges to curb the crime of eve teasing.
- (x) Sanctioning staff more in Police Stations created in 1978 under consideration of the Government.
- (xi) Recently, to improve the mobility of police on duty, 57 new vehicles have been sanctioned to replace old ones. 8 new jeeps have also been sanctioned.
- (xii) It has been decided that the Crime Record Office will operate round the clock instead of one shift as in the past.

## Transfer of IAS officers to the States

- 1124. SHRI SUJAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what are the names and designations of the I.A.S. officers posted in the Ministries/Government Departments in Delhi who have been reverted back to their State head-

Sl. No. Name

quarters during the last two months; and

(b) what are the specific reasons for their reversion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) A statement giving the required information is attached.

(b) I.A.S. officers are appointed at the Centre on a fixed tenure basis; on the expiry of tenure they revert to their State cadres to serve under the State Governments. In the exigencies of Government work, their tenure may be curtailed or extended. Most of the officers who reverted during the period had completed their tenure in the Government of India.

Whether the officer

## Statement

Statement showing the names and designations of the IAS Officers posted in the Minisitries Departments in Delhi who have been Reverted bagk to there state Headquarters during the last two months,

Post held

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<b>5</b> 2 (	A CONTRACTOR		1 on note	reverted on the completion of ten- ure including extended tenure.
, 1	S/Shri K. G. Pandaya	Himachal Pradesh	Joint Secretary, M/Works & Housing	No
2	K. K. Sethi	Madhya Pradesh	Director, D/Education	Yes
3	S. K. Lal	Orissa	On training at the I. I. P. A. New Delhi	Yes
4	R. K. Bhujabal	Orissa	Special Assistant to Health Minister, M/Health & F. W.	No
5	Smt. C. Narayanaswamy	Orissa	Director, Central Vigilance Commission D/ Personnel & A. R.	
:	Ravi Sawhney	Punjab	Deputy Secretary, Planning Commission	No
7	Mangal Behari	Rajasthan	Additional Secretary,	No
<b>8</b>	Ramesh Chandra	Union territories	M/Defence Special Assistant, to Minister of Steel and Mines	Yes
9	S. C. Goi)	Uttar Pradesh	Member Secretary of the peoples Action for Develop- ment India D/, Agriculture	Yes
10	R. K. Dnar	Uttar Pradesh	Adviser, Planning Commission.	Yes